

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-49 (ND)/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE COMPANY: Gac Infratech Pvt. Ltd. VS. TDI Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Khowaja Siddiqi, Mr. Puneet Kumar, Mr. Raghav Kakkar.	Advocates for the Petitioner		
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ORDER

Ld. Counsel for the Petitioner submits that they have taken steps to serve the Respondents.

Affidavit of service is not on record, neither is there any report with respect to steps taken for serving the Respondent through the process of the Bench. Let fresh steps be taken to serve the Respondent. Affidavit of service be filed.

To come up on 1st February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)